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11.3.2004  
MA 567/2004  
MA 568/2004  
OA 2243/2002

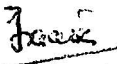
Present: Shri Rajeev Bansal, counsel for applicants in  
MA


MA-567/2004

OA-2243/2002 was disposed of on 20.11.2002 directing the respondents to consider and finalise the amendment to the recruitment rules within four months. Learned counsel for respondents states that the respondents are taking steps to implement the said order and prays for further time for the purpose.

Taking stock of the same, MA-567/2004 is allowed. It is directed that the directions should be complied with within three months from today.

A copy of this order be sent to the applicants through their counsel.

  
( S. P. Naik )  
Member (A)

  
( V. S. Aggarwal )  
Chairman

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